

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 12.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 914/2006	O.S. 276/2008
HEARING	HEARING
2. O.S. 588/2006	O.S. 1322/2018
3. O.S. 750/2009	O.S. 1482/2018
4. O.S. 538/2010	O.S. 472/2019
5. FDP. 4/2010	O.S. 1166/2019
6. O.S. 606/2013	O.S. 1544/2019
7. EX. 26/2013	MISC. 23/2010
8. O.S 1652/2013	O.S 682/2014
9. O.S. 216/2015	O.S. 1150/2015
10. O.S. 1142/2016	O.S. 846/2019

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
05.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 12.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 820/2013	11) O.S 762/2013
2) O.S 978/2013	12) O.S 1246/2013
3) O.S 1328/2013	13) O.S 1268/2013
4) O.S 286/2016	14) O.S 1528/2013
5) O.S 348/2017	15) O.S 16/2014
HEARING	16) O.S 660/2014
6) O.S 1210/2004	17) O.S 662/2014
7) O.S 1212/2004	18) O.S 1016/2014
8) O.S 1214/2004	19) O.S 1182/2015
9) O.S 466/2010	20) O.S 848/2016
10) O.S 1094/2011	

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 12-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>10:00-11:00 AM</u>				
1	O.S. 1353/2008 (HEARING) IA/1/2008		PARVATHISHA Vs THIMMARAYAPPA	S. PRABHAKAR
2	O.S. 285/2011 (HEARING)		R.K RASHEEDULLA Vs GANGAMMA	T.V. TAJPEER
3	O.S. 753/2012 (HEARING)		MUNICHICKAMMA Vs RAJANNA	B.S. KRISHNA MURTHY
4	O.S. 1653/2012 (HEARING) IA/1/2012		VANISHREE RAMAMURTHY Vs MUNIYAMMA	HAJIRA BI AND PUTTAMMA
5	O.S. 915/2013 (HEARING) IA/1/2013		LAKSHMAMMA Vs RAME GOWDA H.N	D. VENUGOPAL
6	O.S. 917/2013 (HEARING) IA/1/2013		LALITHA Vs RAME GOWDA H.N	D. VENUGOPAL
<u>1.00- 2.00 PM</u>				
7	O.S. 629/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		LAKSHMI ANAND KODANGAL Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
8	O.S. 825/2013 (ARGUMENTS) IA/1/2013		SATHISH S.N. Vs S. KRISHNA REDDY	G. MANJUNATH
<u>11:00-12:00 AM</u>				
9	O.S. 919/2013 (HEARING) IA/1/2013		J.S. BASHKAR Vs RAME GOWDA H.N	D. VENUGOPAL
10	O.S. 1631/2013 (HEARING) IA/1/2013		N. NARAYANASWAMY Vs H. GOPANNA	M.B. MAHADEVAIAH
11	O.S. 1803/2013 (HEARING) IA/1/2013 IA/2/2013		RACHAYYA Vs VENKATESH MURTHY	CHANDRASHEKAR C. CHANASPUR
<u>3.00- 4.00 PM</u>				
12	O.S. 1049/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		KAMALAMMA Vs THE COMMISSIONER	CHENNARAYA REDDY
13	O.S. 381/2014 (ARGUMENTS) IA/1/2014		PRASHANTH REDDY Y. Vs ASMA	D.R.SRINIVAS AGOWDA
14	O.S. 459/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		SURESH Vs PRASHANTHA	KALLEHSAPPA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 971/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		PRADEEP KUMAR Vs B. KRISHNA	SA PARTNERS
16	O.S. 1271/2015 (ARGUMENTS) IA/1/2015		SUNANDA Vs MAHALAKSHMI	ABIJITH M M
17	O.S. 427/2016 (ARGUMENTS) IA/1/2016		SURESH.N Vs REVAMMA	HAJIRA BI
18	O.S. 639/2016 (ARGUMENTS) IA/1/2016		B. VENKATANARAYANA REDDY Vs VENKATAKRISHNAPPA ALIEAS KRISHNAPPA	
19	O.S. 1205/2016 (ARGUMENTS) IA/1/2016		LALITHA NAGARAJAN REP K M PRADEEP Vs NIRMALA	Nagaiah
20	O.S. 973/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		SUDHAKAR PAMIDIMUKKALA Vs GREEN LAND INFRA REP R SOMASHEKHAR	S M ANEES AHAMED
Cases listed below are adjourned due to Covid 19				
21	O.S. 669/2013 (STEPS) IA/1/2013 IA/2/2013 IA/3/2013	21-09-2020 (10:00-11:00 AM)	HARSHAVARDHAN S. GHATAPANADI REPTD BY SHANKAR G.GHATAPANADI Vs UMASHANKAR	B.V. RAMA MOORTHY
22	O.S. 1077/2005 (SUMMONS) IA/1/2005	21-09-2020 (10:00-11:00 AM)	VIJAYA KUMAR Vs VENKATARAMANAPPA	R.S.GUPTA
23	O.S. 467/2007 (SUMMONS) IA/1/2007	21-09-2020 (10:00-11:00 AM)	SHANTHAMMA Vs MARIYAPPA	M. VENKATARAMANAPPA and OTHE
24	O.S. 1815/2007 (SUMMONS) IA/1/2007	21-09-2020 (10:00-11:00 AM)	RATHNAMMA Vs MUNISHAMAPPA	D. L. SURESH
25	O.S. 503/2008 (SUMMONS) IA/1/2008	21-09-2020 (10:00-11:00 AM)	NAGABHUSHAN REDDY Vs YELLAPPA	R. CHANDRASHEKAR
26	O.S. 505/2008 (SUMMONS) IA/1/2008	21-09-2020 (10:00-11:00 AM)	NAGABHUSHAN REDDY Vs RUKMINIYAMMA	R. CHANDRASHEKAR
27	O.S. 51/2009 (SUMMONS) IA/1/2009 IA/2/2009	21-09-2020 (10:00-11:00 AM)	RAVI. D. K. Vs PATALAPPA	MANJUSHREE ASSOCIATES
28	O.S. 729/2009 (SUMMONS) IA/1/2009	21-09-2020 (10:00-11:00 AM)	JAYAMMA Vs SUBBANNA	B. S. PRASAD
29	O.S. 1041/2009 (SUMMONS) IA/1/2009	21-09-2020 (10:00-11:00 AM)	KRISHNAMMA Vs HANUMANTHARAYA	G. MANIVANNAN

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 12-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 437/2011 (SUMMONS) IA/1/2011	21-09-2020 (10:00-11:00 AM)	KANNIKA PRARAMESHWARI Vs M NAGARAJ	KUMAR LAW ASSOCIATES
31	O.S. 1057/2012 (SUMMONS) IA/1/2012	21-09-2020 (10:00-11:00 AM)	K. NIVEDITHA Vs PISTOL RAVIKUMAR	N. SRIDHAR
32	O.S. 451/2019 (SUMMONS) IA/1/2019	21-09-2020 (10:00-11:00 AM)	SATENDRA KUMAR Vs S. BHASKAR	S.D VIJAYA LAKSHMI
33	O.S. 525/2019 (SUMMONS) IA/1/2019	21-09-2020 (10:00-11:00 AM)	C. MANJUNATH Vs KUMARKOPPA	S. SHANKARACHAR
34	O.S. 527/2019 (SUMMONS) IA/1/2019	21-09-2020 (10:00-11:00 AM)	ASHARANI A. Vs PARAMESHWARA G.	S. SHANKARCHAR
35	O.S. 619/2019 (SUMMONS) IA/1/2019	21-09-2020 (10:00-11:00 AM)	G.B. SHIVANANDA Vs MANGALAMMA	M. RAMACHANDRAPPA
36	O.S. 805/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-09-2020 (10:00-11:00 AM)	B. KRISHNAPPA Vs MUNIRAJU	BALAJI LAW SOLUTIONS
37	O.S. 811/2019 (SUMMONS) IA/1/2019	21-09-2020 (10:00-11:00 AM)	M.L. LAKSHMAIAH Vs T.M. AMARAVATHI	T.S SRINIVAS
38	O.S. 1169/2019 (SUMMONS) IA/1/2019	21-09-2020 (10:00-11:00 AM)	PRABHAVATHI REP BY LAXMILAL BADOLLA Vs R PRABHAKAR REDDY	D N RAJ GOPAL
39	O.S. 241/2020 (SUMMONS) IA/1/2020	21-09-2020 (10:00-11:00 AM)	MUNIAMMA Vs B.V. JANARDHANA GUPTA	G. KIRAN
40	O.S. 449/2020 (SUMMONS) IA/1/2020	21-09-2020 (10:00-11:00 AM)	MOHAMMED KALEEMULLA Vs SYED NADEEM	M. ERAPPA REDDY
41	O.S. 451/2020 (SUMMONS) IA/1/2020 IA/2/2020	21-09-2020 (10:00-11:00 AM)	CHANNARAYAPPA Vs P SRINIVASA MURTHY	S.V. RAMACHANDRAPPA
42	O.S. 1927/2007 (NOTICE)	21-09-2020 (10:00-11:00 AM)	L. RAMAKRISHNARAO Vs THE CHIEF SECRETARY	G. S. SRIKANTESWARAN
43	O.S. 831/2010 (NOTICE) IA/1/2010	21-09-2020 (10:00-11:00 AM)	GANESH BHANDARU Vs KRISHNAPPA	JAGADEESH C.K.
44	O.S. 1215/2017 (EVIDENCE.) IA/1/2017	21-09-2020 (1.00- 2.00 PM)	S JAISIMHA Vs KOTA KAMESH	H C NATARAJ
45	O.S. 1067/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	21-09-2020 (1.00- 2.00 PM)	RAJARAM PRASAD Vs KARNATAKA SLUM DEVELOPMENT BOARD	JAGADEESHCHARI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 1409/2018 (EVIDENCE.) IA/1/2018	21-09-2020 (1.00- 2.00 PM)	PARVATHAMMA Vs SRINIVAS	R. NARAYANA SWAMY
47	O.S. 175/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	21-09-2020 (1.00- 2.00 PM)	ANTHONY DAVID REP BY E K SHANTHA KUMAR Vs T.R. RAJAGOPALAN	R. NARAYANA SWAMY
48	O.S. 1383/2018 (AMENDMENT) IA/1/2018 IA/2/2018	21-09-2020 (11:00-12:00 AM)	K SHOBHA Vs K R SHEELA	RAMESH ADITHYA
49	O.S. 1595/2007 (EVIDENCE.) IA/1/2007	21-09-2020 (11:00-12:00 AM)	G. R.SRINIVAS REDDY Vs ZAFFRULLA KHAN	PRAKASH RAMAIAH and OTHERS K.V.K.
50	O.S. 1035/2008 (EVIDENCE.) IA/1/2008	21-09-2020 (11:00-12:00 AM)	GHANSHYAM GUPTA Vs G. R. SRINIVASA REDDY	B. M. ARUN
51	O.S. 1495/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	21-09-2020 (11:00-12:00 AM)	RAMACHANDRAPPA Vs MUNIRAJU@MUNIRAJAPPA	DINESH GAONKAR
52	O.S. 1781/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	21-09-2020 (11:00-12:00 AM)	S. A. RUDRA ARADHAYA Vs REVANNA SIDDAPPA	R. SHIVARAM
53	O.S. 495/2009 (EVIDENCE.) IA/1/2009	21-09-2020 (11:00-12:00 AM)	RENUKAPPA Vs LINGAIAH SINCE DEAD BY LRS	N. NAGARAJU and OTHERS
54	O.S. 591/2010 (EVIDENCE.)	21-09-2020 (11:00-12:00 AM)	D. ANDREWS Vs D. STELLA RANI	V. N. KUMAR and ANR.
55	O.S. 449/2011 (EVIDENCE.) IA/1/2011	21-09-2020 (11:00-12:00 AM)	MUNİYAPPA Vs MUTHAIAH	MAYURA VALAR
56	O.S. 457/2011 (EVIDENCE.)	21-09-2020 (11:00-12:00 AM)	S MANJUNATHA Vs MOTOR INDUSTRIES CO.LTD. -MICO	H. DEVENDRAPPA and ASSCOIATES
57	O.S. 567/2011 (EVIDENCE.) IA/1/2011	21-09-2020 (11:00-12:00 AM)	S CHETANA Vs VULCAN INTERNATIONAL BROKERS LTD.	BASAVARAJAPPA K.M.
58	O.S. 707/2011 (EVIDENCE.) IA/1/2011	21-09-2020 (11:00-12:00 AM)	JAYAMMA Vs SHOBHA	CHANDRAPPA and ASSOCIATION
59	O.S. 1089/2011 (EVIDENCE.) IA/1/2011	21-09-2020 (11:00-12:00 AM)	KAVERAPPA @ MANJUNATH Vs NARAYANA REDDY	G.L.VISHWANATH
60	O.S. 105/2012 (EVIDENCE.) IA/1/2012	21-09-2020 (11:00-12:00 AM)	MAJAMBE MAJAMMA Vs JAYAMMA	MOHAMED ABBAS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 1135/2012 (EVIDENCE.) IA/1/2012	21-09-2020 (11:00-12:00 AM)	PATEL YELLAPPA Vs GOPIKRISHNA	H. K. KENCHEGOWDA
62	O.S. 1455/2012 (EVIDENCE.) IA/1/2012	21-09-2020 (12.00- 1.00 PM)	SOMASHEKAR.N Vs MUNIYAPPA	HARISH KUMAR P.R. AND NATARAJ
63	O.S. 1511/2012 (EVIDENCE.) IA/1/2012	21-09-2020 (12.00- 1.00 PM)	H.MEERA BAI Vs K.M.KRISHNAMURTHY	S.G.PARTHASARATHY
64	O.S. 75/2013 (EVIDENCE.) IA/1/2013	21-09-2020 (12.00- 1.00 PM)	SHILPA Vs R.CHANDRA ALIAS CHANDRAPPA	P.CHIDANANDA AND OTHERS
65	O.S. 253/2013 (EVIDENCE.) IA/1/2013	21-09-2020 (12.00- 1.00 PM)	PRASANNA.P.NAIK Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
66	O.S. 255/2013 (EVIDENCE.) IA/1/2013	21-09-2020 (12.00- 1.00 PM)	N.RAMESH Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
67	O.S. 257/2013 (EVIDENCE.) IA/1/2013	21-09-2020 (12.00- 1.00 PM)	JANAKI MURTHY Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
68	O.S. 357/2013 (EVIDENCE.) IA/1/2013	21-09-2020 (12.00- 1.00 PM)	K. NARASIMHA RAJU Vs M.R. LAZER	B.L. NANDA KUMAR AND ASSOCIATES
69	O.S. 857/2013 (EVIDENCE.) IA/1/2013	21-09-2020 (12.00- 1.00 PM)	RIYAZ MOHAMMED MOTIWALA Vs MOHAMMED USMAN MOTIWALA	M. ASWATHANARAYANA REDDY
70	O.S. 1303/2013 (EVIDENCE.)	21-09-2020 (12.00- 1.00 PM)	PREMA L. BHAT Vs PRAFULLA	B.J.VEERENDRA KUMAR
71	O.S. 1475/2012 (CALL ON) IA/1/2012 IA/2/2012 IA/3/2012	21-09-2020 (3.00- 4.00 PM)	C.RAJANNA Vs STATE OF KARNATAKA REPTD BY ITS SECRETARY	V.S.NARAYANA
72	O.S. 681/2009 (CALL ON) IA/1/2009	21-09-2020 (4.00- 5.00 PM)	HANUMANTHAPPA@HANUMANTHAR Vs MUNIANJANAPPA	HARISH KUMAR P. R. and ANR.
73	O.S. 735/2011 (CALL ON) IA/1/2011 IA/2/2011	21-09-2020 (4.00- 5.00 PM)	R JOSEPH Vs S NARAYANAPPA	PRABHAKAR.L SHETTY
74	O.S. 103/2013 (CALL ON) IA/1/2013	21-09-2020 (4.00- 5.00 PM)	RAJU Vs LALITHA	B.A.C. S.M.RAJASHEKARIAH
75	O.S. 1801/2013 (CALL ON) IA/1/2013 IA/2/2013	21-09-2020 (4.00- 5.00 PM)	PARVATHI SALIMATH Vs VENKATESH MURTHY	CHANDRASHEKAR C. CHANASPUR
76	O.S. 641/2011 (OBJECTIONS) IA/1/2011	21-09-2020 (4.00- 5.00 PM)	RENUKARADHYA Vs B.M RAJANNA	K.R KUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
77	O.S. 13/2012 (OBJECTIONS) IA/1/2012	21-09-2020 (4.00- 5.00 PM)	ASIRVANAM BENEDICTINE SOCIETY Vs N GOPAL	MAHESHA P.
78	O.S. 555/2012 (OBJECTIONS) IA/1/2012	21-09-2020 (4.00- 5.00 PM)	N. NARAYANA REDDY Vs E. NARAYANA REDDY	H.S.CHANDRAIAH
79	O.S. 1773/2013 (OBJECTIONS) IA/1/2013	21-09-2020 (4.00- 5.00 PM)	G. SESHADRIRAJU Vs KRISHNAPPA	N. THIMME GOWDA
80	O.S. 813/2014 (OBJECTIONS)	21-09-2020 (4.00- 5.00 PM)	SUNNI EDUCATIONAL TRUST REPTD BY B.K.MUKTHAR PASHA Vs THE SUB REGISTRAR, KENGERI	RAM BHAT AND SREEPADA ASSOCIATES
81	O.S. 1729/2014 (OBJECTIONS) IA/1/2014	21-09-2020 (4.00- 5.00 PM)	A M KRISHNAPPA Vs N R GOVINDAPPA	N. KUMAR
82	O.S. 1233/2018 (OBJECTIONS)	21-09-2020 (4.00- 5.00 PM)	S. MUNISANJEEVAIAH Vs HANUMAIAH	S.V.GIRIDHAR.
83	O.S. 887/2019 (SUMMONS) IA/1/2019	21-09-2020	SHYLA L. Vs BABU ALIAS JIM BABU	SHASHIKANTH L.
84	O.S. 841/2019 (HEARING) IA/1/2019	21-09-2020	REKHA Vs SHASHIKALA A.S	H.E. GUNDEGOWDA
85	O.S. 1061/2019 (HEARING) IA/1/2019	21-09-2020	JAYAMMA Vs K.R GOVINDARAJU	V.N AGADI
86	O.S. 221/2013 (EVIDENCE.) IA/1/2013	21-09-2020	K.RAVI PRAKASH Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
87	O.S. 67/2014 (EVIDENCE.) IA/1/2014	21-09-2020	K. V. RAJSHEKARA REDDY Vs VENKAMMA	N. THIMME GOWDA
88	O.S. 149/2014 (EVIDENCE.) IA/1/2014	21-09-2020	SUDHAKAR SHETTY Vs BIYUSH ABY KOSHY	KALYAN R.
89	O.S. 161/2014 (EVIDENCE.) IA/1/2014	21-09-2020	SHARADA T.G. PAI REPTD BY TONSE GOKULDAS PAI Vs K. S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
90	O.S. 861/2015 (EVIDENCE.) IA/1/2015	21-09-2020	C.RANGA RAO ALIAS C.R. RAO Vs ASSAM SOCIETY OF BENGALURU REP SAMARJEET GHOSH	FAYAZ SAB B.G
91	O.S. 1549/2015 (EVIDENCE.)	21-09-2020	CENTRAL BANK OF INDIA REP BY RAKHI KUMARI Vs M MURALIDHAR	M.ANANTHA KUMAR
92	O.S. 1045/2016 (EVIDENCE.) IA/1/2016	21-09-2020	V SREENIVASIAH Vs HANUMAIAH	V VISWANATH

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 12-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
93	O.S. 467/2017 (EVIDENCE.) IA/1/2017	21-09-2020	Narayanamma Vs Nissar Ahmed	H T Jagannath
94	O.S. 1211/2017 (EVIDENCE.) IA/1/2017	21-09-2020	S RAMYA Vs KOTA KAMESH	H C NATARAJ
95	O.S. 1213/2017 (EVIDENCE.) IA/1/2017	21-09-2020	V N RAJA Vs KOTA KAMESH	H C NATARAJ
96	O.S. 721/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	21-09-2020	PADMA,REP BY HER GPA HOLDER, C.S. VIJAYALAKSHMI Vs RAVI P	C N
97	O.S. 1215/2019 (EVIDENCE.) IA/1/2019	21-09-2020	SEBASTIANS FORANE CHURCH REP BY MATHEW PANACHAKUZHY CMF Vs MOHAMMED NAYAZ AHAMED	NITIN AM AND ASSOCIATES